

ITEM NO.25

COURT NO.2

SECTION IV-C

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 9672/2026

[Arising out of impugned final order dated 27-01-2026 in WA No. 62/2026 passed by the High Court of Chhattisgarh at Bilaspur]

AJIT CHOUBELAL GOHRA

Petitioner(s)

VERSUS

HIGH COURT OF CHHATTISGARH & ORS.

Respondent(s)

FOR ADMISSION

IA No. 77955/2026 - EXEMPTION FROM FILING O.T.

Date : 20-03-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH  
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :

Mr. Salvador Santosh Rebello, AOR  
Mr. Aishwarya Kumar Dubey, Adv.  
Mr. Raghav Sharma, Adv.  
Ms. Moulishree Pathak, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice, returnable on 20<sup>th</sup> April, 2026.

Dasti service, in addition, is permitted.

(SONIA BHASIN)  
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)  
ASSISTANT REGISTRAR